

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 187 of 2015 (SZ)**

Applicant(s)  
Shri J. Jayaveeran, Porur  
Chennai.

Respondent(s)  
The Secretary to Government, Public  
Vs. Works Department, Fort St. George,  
Chennai and 4 others.

Legal Practitioners for Applicant(s)  
M/s. S.P. Harik Krishnan

Legal practitioners for respondent(s)  
Mr. E. Manoharan for R1 to R3  
M/s. BFS Legal P.V. Bala Subramanian,  
D.Ferdinand,K.M.Aasim Shehzad for R4  
Mrs. H. Yasmeen Ali for R6

Note of the Registry	Orders of the Tribunal
Order No. 40	<p>Date: 21<sup>st</sup> December, 2017</p> <p>Application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents pray time for arguments.</p> <p>List the matter for final arguments on 08.02.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>